

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 4.4.2016

To
Chief Engineer (Commercial),
Damodar Valley Corporation,
DVC Towers, First Floor,
VIP Road,
Kolkatta-700054

Sir,

**Subject : Petition Nos. 464/GT/2014, 465/GT/2014, 466/GT/2014, 467/GT/2014
468/GT/2014, 469/GT/2014, 470/GT/2014 & 471/GT/2014 (Tariff of
2009-14).**

Ref : Your letter No. Comml/ Tariff/ CERC/4017 dated 30.3.2016

With reference to your letter above on the said subject, I am directed to inform that your request for extension of time for filling of additional information in the above said petitions has been permitted and the same has been extended till 18.4.2016. It may be ensured that the information is filed within the due date mentioned and no further request for extension of time shall be entertained.

Yours Faithfully

-Sd/-
(V. Sreenivas)
Deputy Chief (Law)